

**HIGH COURT OF ANDHRA PRADESH :: AMARAVATI**

**ABSTRACT**

**PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts  
(Category – 1) – Transfers and Postings – Ordered.**

**ROC.No.104/2023 - C.1.**

**Dt. 13/05/2023**

**NOTIFICATION No. 03/2023 C -1.**

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

<b>Sl. No.</b>	<b>Name and designation of the individual</b>	<b>Posted as</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
<b>01</b>	<b>Sri D. Ravi Prakash</b>  Chief Administrative Officer,  V Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, <b>Guntur.</b>	Chief Administrative Officer,  Special Court for trial of offences against Women-cum-V Additional District & Sessions Court, <b>West Godavari at Eluru.</b>  vice Kum. P. Sridevi transferred
<b>02</b>	<b>Smt.Sk.Gavaharunnisa Begum</b>  Chief Administrative Officer,  Special Court for trial of cases under SPE & ACB Cases-cum- III Addl. District & Sessions Court, <b>Vijayawada,</b> Krishna District.	Chief Administrative Officer,  Special Court for Speedy Trial of Offences for the Protection of Children from Sexual Offences act (POCSO) Court, <b>Tenali,</b> Guntur District.(New Court)

03	<p><b>Kum. P.Sridevi</b></p> <p>Chief Administrative Officer</p> <p>Special Court for trial of offences against Women-cum-V Additional District &amp; Sessions Court, <b>West Godavari at Eluru.</b></p>	<p>Chief Administrative Officer,</p> <p>Special Court for Speedy Trial of Offences for the Protection of Children from Sexual Offences act (POCSO) Court, <b>Machilipatnam, Krishna District. (New Court)</b></p>
04	<p><b>Smt. U.Nalini ,</b></p> <p>Chief Administrative Officer</p> <p>XV Addl. District &amp; Sessions Court, <b>Nuzvid, Krishna District.</b></p>	<p>Chief Administrative Officer,</p> <p>VIII Additional District &amp; Sessions Court-cum-Special Court for trial of offences against Women, <b>Rajamahendravaram, East Godavari District.</b></p> <p>vice Sri.A.Srinivasa Rao transferred</p>
05	<p><b>Sri A.Srinivasa Rao</b></p> <p>Chief Administrative Officer</p> <p>VIII Additional District &amp; Sessions Court-cum-Special Court for trial of offences against Women, <b>Rajamahendravaram, East Godavari District.</b></p>	<p>Chief Administrative Officer,</p> <p>XV Addl. District &amp; Sessions Court, <b>Nuzvid, Krishna District.</b></p> <p>vice Smt.U.Nalini transferred</p>
06	<p><b>Sri M.Ramachandra</b></p> <p>Chief Administrative Officer</p> <p>Spl. Sessions Court for trail of offence under SC &amp; ST (-POA) Act Cases-cum-IV Additional District &amp; Sessions Court, <b>Kadapa.</b></p>	<p>Chief Administrative Officer,</p> <p>Spl. Court for Trial of ACB Cases in Rayalaseema Region at <b>Kurnool.</b></p> <p>vice Smt. M.V.Ratnamma transferred</p>
07	<p><b>Smt. .M.V.Ratnamma</b></p> <p>Chief Administrative Officer</p> <p>Spl. Court for Trial of ACB Cases in Rayalaseema Region at <b>Kurnool.</b></p>	<p>Chief Administrative Officer,</p> <p>Family Court-cum-VI Additional District &amp; Sessions Court, <b>Kadapa.(Post kept vacant)</b></p>

08	<b>Sri S.Nageswara Rao</b> Chief Administrative Officer III Addl. District & Sessions Court, <b>Kakinada</b> , East Godavari District	Chief Administrative Officer, V Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, <b>Guntur</b> . Vice Sri.D.Ravi Prakash transferred
09	<b>Smt. M.Sri Devi</b> Chief Administrative Officer Family Court-cum-IV Addl. District Court, <b>Nellore</b> .	Chief Administrative Officer, Special Court for Trial of Offences against Women –cum-VII Additional District Judge’s Court, <b>Kadapa</b> . (Post kept vacant)
10	<b>Smt. B. Naga Padmavathi</b> Chief Administrative Officer, I Addl. Special Judge’s Court for CBI Cases, <b>Visakhapatnam</b> .	Chief Administrative Officer, III Addl. District & Sessions Court, <b>Kakinada</b> , East Godavari District. vice S.Nageswara Rao transferred

- i) The individuals shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court’s Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.



**Note:-** Smt. B.Naga Padmavathi is not entitled to draw T.A. and D.A. and other allowances etc., since she is being transferred at her request.

S. Iceemurthy 13/5/23.

**REGISTRAR (RECRUITMENT)  
FAC REGISTRAR (ADMINISTRATION)**

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Visakhapatnam, Nellore, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Kadapa and West Godavari.
3. V Additional District & Sessions Judge -cum-Special Judge for Trial of Offences against Women, Guntur.
4. Special Judge for trial of offences against Women-cum-V Additional District & Sessions Judge, West Godavari at Eluru.
5. Special Judge for trial of cases under SPE & ACB Cases-cum- III Addl. District & Sessions Judge, Vijayawada, Krishna District.
6. Special Judge for Speedy Trial of Offences for the Protection of Children from Sexual Offences act (POCSO), Tenali, Guntur District.
7. Special Judge for Speedy Trial of Offences for the Protection of Children from Sexual Offences act (POCSO) ,2012, Machilipatnam, Krishna District.
8. XV Addl. District & Sessions Court, Nuzvid, Krishna District
9. VIII Additional District & Sessions Court-cum-Special Court for trial of offences against Women, Rajahmundry, East Godavari District.
10. Spl. Sessions Court for trail of offence under SC & ST (-POA) Act Cases-cum-IV Additional District & Sessions Court, Kadapa.
11. Spl. Court for Trial of ACB Cases in Rayalaseema Region at Kurnool.
12. Family Court-cum-VI Additional District & Sessions Court, Kadapa.
13. III Addl. District & Sessions Court, Kakinada, East Godavari District
14. Family Court-cum-IV Addl. District Court, Nellore.
15. Special Court for Trial of Offences against Women -cum-VII Additional District Judge's Court, Kadapa. (Post kept vacant).
16. I Addl. Special Judge's Court for CBI Cases, Visakhapatnam.
17. The District Treasury Officers, Visakhapatnam, Nellore, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Kadapa and West Godavari.
18. The Sub Treasury Officers, Tenali -Guntur District, Vijayawada and Nuzvid - Krishna District, Rajamahendravaram - East Godavari.
19. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.